



CBI CLOSURE REPORT ON SUSHANT'S DEATH HAS NO VALUE BEFORE LAW: DISHA SALIAN'S FATHER

INDIA BLOC SHOULD PROGRAMME, SAY

Delhi-MP love triangle goes viral, woman killed in Goa

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Goa: A Delhi man (40) in love with a woman from Uttar Pradesh (39) and her cousin (43) strangled the former with the latter's help at a Goa hotel on March 15 after failing to persuade her to let him marry her cousin.

Goa police arrested the man, Rahul Maheshwari, and a woman from Delhi on Thursday, and a woman from Rajasthan, Rashmi Solanki, from the hotel on Saturday for the murder of Bhavana Tomar. The man accused has been arrested in police custody. SP Rahul Gupta.

Tomar and Maheshwari were on social media four days ago, and their relationship eventually progressed to discussions about marriage. However, Tomar denied non-committal dating the same period. Maheshwari and Tomar's relationship, Solanki, grew close and decided to get married, she said.

When Tomar moved to Mumbai for work, Maheshwari and Solanki travelled there to persuade her to accept marriage. On March 15, she entered Tomar's room at a hotel in Goa's Ponda. CCTV footage showed them leaving the hotel 40 minutes later, carrying a bag, police said.

The hotel alerted police the following night when a fire alarm began emanating from Tomar's room. Police found her body with her legs tied up and her mouth gagged. Based on CCTV footage, they were able to identify and arrest the accused.

CM lands in London, holds prep meetings

Will Attend Event At Indian High Commission Today

TIMES NEWS NETWORK

Kolkata: CM Mamata Banerjee reached London on Sunday morning and held preparatory meetings with state chief secretary Manoj Pant, industry secretary Vandana Yadav and her principal secretary Gautam Sanyal ahead of her packed UK schedule.

The CM, who is staying at a hotel close to Buckingham Palace, is scheduled to attend an event at the Indian high commission in London on Monday. On Tuesday, the CM will be at an investment meeting with British business leaders. On Wednesday, she is scheduled to attend a trade meeting at the govt level.

On Thursday, she will deliver a lecture on 'Empowerment and Success of Women in Bengal' at Kellogg College, Oxford University.

Shortly after arriving in London on Sunday, Banerjee began reviewing multiple ad-



The CM was presented a cake when she boarded the flight to London at Dubai airport

ministrative files. Her meetings on Sunday were part of preparations for back-to-back investment meetings in which she will be addressing industry leaders in the UK, sources said.

Banerjee left Kolkata at 8.20pm on Saturday; her departure was delayed by near-

ly 12 hours due to Heathrow's closure. She had a stopover in Dubai, from where she boarded the A380 Airbus for London. The CM landed in London at 7am on Sunday (12.30pm IST). It was raining heavily with temperatures touching 9 degrees Celsius. She did not have any scheduled engagements on Sunday.

At Dubai airport, the CM was among the excited audience watching two women from Gujarat dancing. As she entered the business lounge, she noticed two women practising for mehndi celebrations they were going to attend in Europe. They stopped on recognising her. But Banerjee encouraged them to continue, adding that she had enjoyed a Bhangra gig in Kolkata a few days ago. The duo did not turn down her request and resumed dancing. Banerjee was also flooded with requests for selfies in the Dubai lounge, and refused none.

Sec 44(3) of Data Protection Act 'destroys' RTI Act: Cong

New Delhi: Congress on Sunday told the Modi govt that a provision in the Data Protection Act, 2023, which amends the RTI Act, destroys the equal right to information that citizens have with legislators.

Congress MP Jairam Ramesh wrote to Union IT minister Ashwini Vaishnaw that section 44(3) of the Data Protection Act abridges the provision laid down in Section 8(1)(j) of the RTI Act, 2005.

He said replacement of the provision in the RTI Act by the provision made in Data Protection Act "totally eliminates" the equal right to information that citizens have with the legislators who represent them. He said the existing Section 8(1)(j) of RTI Act has enough guardrails to protect unwarranted invasion of privacy in the interests of transparency and accountability. Ramesh urged the minister to "pause, review and repeal" Section 44(3) of the Data Protection Act "which destroys the RTI Act, 2005". TNN

5 forest officers attacked by stone mafia

MF Ahmad | TNN

Daltonganj: In an assault underscoring the growing menace of illegal stone mining in Palamu district of Jharkhand, a mob brutally attacked five forest personnel who were conducting a night patrol here.

The attack occurred when the foresters attempted to seize two boulder-laden tractors. This is the third such attack in just over a month.

Police identified the injured as forest officers Sirseej Oraon, Laxmi Kant Pandey, and Rakesh Roshan, along with forest guards Ashutosh

J'KHAND ASSAULT

Tiwary and Pankaj Paswan. The officers sustained injuries to their head, chest, shoulders, ankles, and knees. All were admitted to the Medinirai Medical College Hospital (MMCH)

in Palamu district.

Satyam Kumar, DFO of Medinirai, identified a specific person behind the attacks, saying: "This fellow is into stealing rocks and boulders for use in the stone-crushing plants. He arranges the mob and provokes it to attack forest teams."

The illegal operations include the construction of makeshift pathways through forest areas, violating the Forest Conservation Act.

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TIMES NEWS NETWORK

Pune: Police arrested a 24-year-old Warje resident for kidnapping and raping an 11-year-old girl from his neighbourhood. They also arrested his friend, along with the owner and the manager of a hotel near Khadakwasla Dam, on charges of abetment and providing a room without verification.

Inspector Nilesh Badakh

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